

FORM-A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THE ONKAR BUS SERVICE LIMITED

1	NAME OF THE CORPORATE PERSON	THE ONKAR BUS SERVICE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	06 th January, 1945 (06.01.1945)
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CHANDIGARH
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U60210PB1945PLC000780
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	771 MOTA SINGH NAGAR, JALANDHAR-144001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 ND DECEMBER, 2023
7	NEME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJESH DHAWAN ADDRESS: 88. AKASH AVENUE, FATEHGARH CHURIAN ROAD, AMRITSAR. EMAIL:rdshivam@yahoo.co.uk MOBILE:9814049497 REGISTRATION NO: IBBI/IPA-001/IP-P00952/2017-2018/11572
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20 th JANUARY, 2024

Notice is hereby given that The Onkar Bus Service Limited has commenced Voluntary Liquidation on 22nd December, 2023.

The stakeholders of The Onkar Bus Service Limited are hereby called upon to submit a proof of their claims, on or before 20th January, 2024, to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of Claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:23.12.2023
Place: Jalandhar


(Rajesh Dhawan)
(Liquidator)